

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).25317/2004

(From the judgement and order dated 16/11/2004 in RP No. 2292/2004 of The
NATIONAL CONSUMERS DISPUTES REDRESSAL COMMISSION, NEW DELHI)

RAYTHARA SAHAKARI BANK LTD.

Petitioner(s)

VERSUS

CHANDRAKALA R. DAS

Respondent(s)

(With prayer for interim relief)

Date: 12/10/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H.KAPADIA

For Petitioner(s)

Mr. V.N. Raghupathy, Adv.

For Respondent(s)

Mr. Varinder Kumar Sharma, Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Orders reserved.

)
(Shashi Sareen)

Court Master

(Vijay Aggarwal)

Court Master